1/25/23, 12:22 PM about:blank

Sixteenth Loksabha

an>

Title: Introduction of the Constitutional (Amendment) Bill, 2018 (Amendment to article 148)

श्री राजीव सातव (हिंगोली): मैं प्रस्ताव करता हूं कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुर:स्थापित करने की अनुमित दी जाए।

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री राजीव सातव: मैं विधेयक को पुर:स्थापित करता हूं।

about:blank 1/1